

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/920(KB)2018
IN
C.A.(CAA)/297(KB)2018,
MA(COMPANIES ACT)/11(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ASHIKA GLOBAL FINANCE PRIVATE LIMITED & ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Patrali Ganguly, Adv. : For Respondent
Ms. Joyshree Ghosh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **6/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)